

CENTRAL ADMINISTRATIVE TRIBUNAL,**ERNAKULAM BENCH****CP(C) 180/00107/2018****in****Original Application No. 180/00049/2017****Thursday, this the 18th day of February, 2021****CORAM:****Hon'ble Mr. P. Madhavan, Judicial Member****Hon'ble Mr. K.V. Eapen, Administrative Member**

Akhila Umesh, aged 25years

W/o.Arun Panicker

Sorting Assistant, Head Record Office

RMS 'EK' Division

Kochi – 682 011, residing at Krishna Vihar

Cherukulam Road

Palluruthy, Kochi – 682 006, Ernakulam District Petitioner

(By Advocate : Mr.Sam Issac Pothiyil – not present)**V e r s u s**

1. B.P.Sharma, age and father's name not known to the petitioner
The Secretary
Ministry of Personal, PG and Pension
Department of Personnel and Training, North Block
New Delhi – 110 001
2. Sharda Sampath, age and father's name not known to the petitioner
The Chief Postmaster General,Office of the Chief Postmaster General
Kerala Circle, Thiruvananthapuram – 695 033
3. Smt.Sumathi Ravichandran, age and father's name not known
to the petitioner
the Postmaster General, Office of the Postmaster General

Central Region, Kochi – 682 020

4. P.C.Hariharan, age and father's name not known to the petitioner
The Head Record Officer, RMS 'EK' Division
Office of the Head Record, RMS 'EK' Division
Department of Posts, Ernakulam, Kochi – 682 011

5. K.Narasimha Naickern, Age and father's name not known
to the petitioner
The Superintendent, Department of Posts, RMS 'EK' Division
Ernakulam, Kochi – 682 011 ... Respondents

(By Advocate : Mrs.P.K.Latha, ACGSC)

This application having been heard on 18.2.2021 , the Tribunal on the same day delivered the following:

ORDER (Oral)

Hon'ble Mr. P. Madhavan, Judicial Member –

When the matter came up for consideration today, learned counsel for the respondents submits that the order of this Tribunal has been set aside by the Hon'ble High Court in O.P(CAT) No.18/2019. Hence nothing survives in this CP(C) and it is accordingly closed. Notice discharged.

(K.V. EAPEN)
ADMINISTRATIVE MEMBER

(P. MADHAVAN)
JUDICIAL MEMBER

List of Annexures

Annexure P1 - True copy of the order dated 2.8.2018 in O.A No.180/00049/17

Annexure P2 - True copy of the representation dated 6.8.2018

Annexure P3 - True copy of the acknowledgment of receipt of certified copy of the order by the 4th respondent dated 24.8.2018

Annexure P4 - True copy of the representation dated 28.9.2018

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